Annexure - 7

Name of Corporate Debtor : Marmagoa Steel Limited; Date of Commencement of Liquidation : 16.02.2021; List of Stakeholders as on: 01.07.2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl. No.	Name of Stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Indentification No.	Details of Claim Recived		Details of Claims Admitted						Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims rejected	Amount of claims under verification	Remarks, if any
				Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien or attachment removed ? (Yes/No)	Amount Covered by Guarantee	% share in total amount of claim admitted					
1	Chandor Engineering & Trading Company Private Limited	Equity Shareholder	U02710KA1PTC011562	17-Mar-21	4,02,30,000	4,02,30,000	Shareholder	-	No	No	100%	-	-	-	-	Chandor Ltd own 66% of the total Equity Shares in Marmagoa Steel limited.
	Total				**4,02,30,000**	**4,02,30,000**									**0**	